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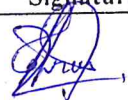
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.259/07/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects and Hotels Ltd
NAME OF THE PETITIONER(S)	Smt Ajitha Yogesh
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects and Hotels Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Ajitha Grace	Advocate	8374889552 thrasew@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dinesh Kumar	Advocate	9849667609	

ORDER

Heard Ms.D.Ajitha Grace learned counsel for the petitioner and Mr. G.Dinesh Kumar learned counsel for the respondent. Both the counsel submit that the issue in question is likely to be settled soon and requested to post the case to some other date. Post the case on 6.02.2018.


MEMBER (Tech)


MEMBER (Judl)